

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No. 478 of 2011**

**Wednesday, this the 7<sup>th</sup> day of July, 2011**

**CORAM:**

**Hon'ble Ms.K.Noorjehan, Administrative Member**

Baiju Chandran, S/o K.S Chandran,  
Aged 50 years, employed as Assistant Station Director in  
Junior Time Scale of the Programme Production Cadre of AIR and  
Doordarshan of India Broadcasting (Programme)  
Service, in the office of the Director,  
Doordarsan Kendra, Thiruvananthapuram  
residing at Jayasree Apartments  
Opposite Kerala State Council for  
Child Welfare, PRS Road, Thycaud  
Trivandrum – 14 .....

**Applicants**

**(By Advocate – Mr. Asok M.Churian)**

**V e r s u s**

1. The Union of India represented by  
Secretary to the Government of India  
Ministry of Information and Broadcasting  
Shastri Bhavan, New Delhi – 110 001
2. Prasar Bharati Broadcasting Corporation of India  
represented by its Chief Executive Officer  
PTI Building, Sansad Marg, New Delhi – 110 001
3. The Director General of Doordarsan  
Directorate General of Doordarsan  
Doordarsan Bhavan, Copernicus Marg  
New Delhi – 110 001
4. The Deputy Director (Admn.)  
Directorate General of Doordarsan  
Doordarsan Bhavan, Copernicus Marg,  
New Delhi – 110 001
5. The Director, Doordarsan Kendra  
Kudappanakunnu  
Thiruvananthapuram – 695 005

6. A Dileep, Programme Officer  
Doordarsan Kendra, Kudappanakunnu  
Thiruvananthapuram – 695 005

7. K.R Beena, Assistant Station Director  
Doordarsan Kendra, Kudappanakunnu  
Thiruvananthapuram – 695 005

..... Respondents

(By Advocate – Mr.Raveendra Prasad (R1-2)  
Mr.N.N Sugunapalam Sr.with Mr.S Sujin (R3-5 ))

### ORDER

**By Hon'ble Ms. K.Noorjehan, Administrative Member -**

The applicant has filed a memo wherein it is stated that Annexure A-1 relating to his transfer stands cancelled to the extent it is applicable to him. R4 has issued order No.43/2011-S-III, dated 10.06.2011 cancelling the transfer ordered vide Annexure A-1. Since the relief is granted, the Original Application has become infructuous. Accordingly the Original Application is closed.

( Dated this the 7<sup>th</sup> day of July, 2011)

  
(K. NOORJEHAN)  
ADMINISTRATIVE MEMBER

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